

**IN THE COURT OF SHRI DINESH KUMAR,  
CHIEF METROPOLITAN MAGISTRATE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI  
Cause List for 16.01.2021**

PP Saab	Shri Pradeep Kumar	9999870056	<a href="mailto:pradeepbijnor960@gmail.com">pradeepbijnor960@gmail.com</a>
Reader	Shri Inderjeet Kumar	9968511908	<a href="mailto:readercmmnortheast@gmail.com">readercmmnortheast@gmail.com</a>
Ahlmad	Dharmendra Kumar	9718503547	<a href="mailto:sharmakaran561986@gmail.com">sharmakaran561986@gmail.com</a>
Asstt. Ahlmad	Mrs. Mamta Garg	8810485700	
Asstt. Ahlmad	Ms. Indu Sidharth	9811272004	

**PENDING APPLICATIONS**

Sl.	FIR No.	PS	U/s	Title	Purpose
1	135/20	Bhajan Pura	147/148/149/ 457 IPC	State Vs. Amit Goswami 9354417151 <a href="mailto:advhimani2305@gmail.com">advhimani2305@gmail.com</a>	Application U/s 437 Cr.P.C.
2	57/20	Dayal Pur	147/148/149/ 427/435/436/ 120B IPC	State Vs. Ajmat Ali 9810037337 <a href="mailto:tara@narulaandassociates.com">tara@narulaandassociates.com</a>	Application U/s 91 Cr.P.C.

**FRESH APPLICATIONS**

1	351/20	Bhajan Pura (Crime Branch)	302/34 IPC & 27/54/59 Arms Act	State Vs. Shaukat @ Aman Shanket 9810131698 <a href="mailto:rsjunejaadvocate@gmail.com">rsjunejaadvocate@gmail.com</a>	Application U/s 207 Cr.P.C.
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